

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 6
Dated Guwahati, the 9th of January, 2025

The Hon'ble Gauhati High Court has been pleased to direct the Copying branches of the District Courts to properly verify all documents before furnishing certified copies of the same.

This Notification shall come into effect immediately.

By Order,
Sd/- S. K. Poddar
REGISTRAR GENERAL


Memo No. HC. III-07/2024/258 - 287 / G, Dated the 9th January, 2025.

Copy to:-

1. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
2. The L.R.- cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
3. The Registrar (Vigilance/Admin/Judicial), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court (Itanagar Permanent Bench/Aizawl Bench/Kohima Bench). ***(He is requested to circulate this Notification amongst all the District Courts in his respective State for compliance).***
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The District & Sessions Judges, _____, Assam. ***(He/She is requested to ensure strict compliance with this Notification by all the Courts under his/her control).***
7. The Principal Judge, Family Court, _____, Assam.
8. The Member, MACT, _____, Assam.
9. The Special Judge-cum-Judge Designated Court, Assam.
10. The Special Judge, Assam.
11. The Special Judge, NDPS Court, Guwahati, Assam.
12. The Special Judge, CBI & NIA, Assam.
13. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
14. The Presiding Officer, Labour Court/ Industrial Tribunal, Kamrup (M), Guwahati/Dibrugarh, Assam.
15. The Presiding Officer, Industrial Tribunal, Cachar, Assam.
16. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
17. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
18. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.

19. The Joint Registrar (_____), Gauhati High Court, Guwahati.
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
22. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
23. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
26. The Court Manager, Gauhati High Court, Guwahati.
27. The AO (J), _____, Section, Gauhati High Court, Guwahati.
28. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
29. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL


09-01-2025